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(2023) 09 DEL CK 0052

Delhi High Court

Case No: Civil Miscellaneous (Main) No. 1072 Of 2023, Civil Miscellaneous Application No. 34943-44 Of 2023

Bhutani And Company Private Limited

APPELLANT

۷s

Vias Dev RESPONDENT

Date of Decision: Sept. 13, 2023

Acts Referred:

Constitution of India, 1950 - Article 227

• Code of Civil Procedure, 1908 - Section 151, Order 11 Rule 1(1)(c)(ii), Order 11 Rule 1(10), Order 11 Rule 1(4), Order 7 Rule 11, Order 7 Rule 14

Hon'ble Judges: Manmeet Pritam Singh Arora, J

Bench: Single Bench

Advocate: Rajat Aneja, Amit Mehta

Final Decision: Dismissed

Judgement